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C.A.No. 6942 OF 2000  
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp  
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R  
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp  
ITEM No.110(MM) Court No.10 SECTION IV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.6942 OF 2000@@  
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Waryam Singh Appellant (s)  
VERSUS

Baldev Singh Respondent (s)  
( With office report )

Date : 23/01/2002 This petition was called on for hearing today.

CORAM :  
HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Appellant (s) Mr. Mahinder Singh Dahiya, adv.  
For Respondent (s) Mr. K.G. Bhagat, adv.  
Mr. Vineet Bhagat, adv.  
Mr. Debasis Misra, adv.

Upon hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J  
.SP2  
Adjourned by four weeks for the personal reasons of  
the counsel for the respondent.  
.SP1

(Neena Verma) (Radha Rani Bhatia)  
Court Master Court Master